

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

**LOK SABHA**

**UNSTARRED QUESTION NO. 401.  
TO BE ANSWERED ON MONDAY, THE 5<sup>TH</sup> FEBRUARY, 2018.**

**SETTING UP OF NON-POLLUTANT INDUSTRIES**

**401. SHRI ARVIND SAWANT:  
SHRI KRUPAL BALAJI TUMANE:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether the Government proposes to set up non-pollutant industries in the country including Maharashtra;
- (b) if so, the details thereof, State-wise;
- (c) whether the States are not able to set up non-pollutant industries/units and if so, the details thereof; and
- (d) whether the Government proposes to remove bottlenecks and hindrances coming in way of setting up of the above said industries/units in the States and if so, the details thereof?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सी.आर. चौधरी)**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI C.R. CHAUDHARY)**

**(a) to (c):** The primary responsibility of industrial development rests with the State Governments and Union Territories. While the State/Union Territory Government's policy is to promote industries following pollution control norms, it is the private sector that sets up the industry.

**(d):** Does not arise.

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